

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO.5531 TO BE ANSWERED ON 27.03.2026

Fertilizer Usage and Subsidy Rationalisation

5531.Smt. Kamaljeet Sehrawat:
Shri Mahendra Singh Solanky:
Shri Vijay Baghel:
Smt. Himadri Singh:
Shri Praveen Patel:
Shri Bhojraj Nag:
Shri Vishweshwar Hegde Kageri:
Shri Rajkumar Chahar:
Shri Avimanyu Sethi:
Shri Khagen Murmu:
Shri Madhavaneni Raghunandan Rao:
Dr. Sanjay Jaiswal:
Shri Bhartruhari Mahtab:
Shri Gopal Jee Thakur:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total fertilizer subsidy outgo including the allocation and utilisation during the last three financial years in the country, State/district-wise;
- (b) whether the Nutrient-Based Subsidy (NBS) reforms have helped reduce the imbalance in the Nitrogen, Phosphorus and Potassium (N:P:K) ratio in the country, State/district-wise;
- (c) if so, the details thereof including trends observed among farmers in the country, State and district-wise;
- (d) whether the adoption of nano-urea has increased among farmers, if so, the details of such increase;
- (e) whether there has been a reduction in subsidy leakages through DBT and other monitoring mechanisms; and
- (f) if so, the details thereof and its impact on the farmers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through PoS devices installed at each retail shop. All farmers are being supplied fertilizers at the subsidized rates on no-denial basis. The details of the total amount allocated and disbursed towards fertilizer subsidy by the Government during the last three years i.e., from 2022-23 to 2024-25 are as follows:

<i>(Figures in Rs. Crore)</i>		
Financial Year	Allocation	Expenditure
2022-23	2,54,798.93	2,54,798.93
2023-24	1,95,421.00	1,95,420.51
2024-25	1,77,129.50	1,77,129.50

(b) & (c): The Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/biannual basis, is provided to manufacturer importer on subsidized P&K fertilizers depending on their nutrient content i.e. Nitrogen (N), Phosphorus (P), Potassium (K) and Sulphur (S). The Nutrient-Based Subsidy (NBS) Scheme, encourages balanced fertilization of soil by promoting basket of NPK grade fertilizers along with additional subsidy on fortification with micronutrients like Zinc & Boron.

The Details of consumption of P&K Fertilizers from 2020-21 to 2024-25 (in LMT) are as under;

Product Name	2020-21	2021-22	2022-23	2023-24	2024-25
DAP	119.18	92.64	105.31	109.73	96.29
MOP	34.32	23.93	16.32	16.45	22.02
NPKS	125.82	121.37	107.31	116.80	149.72
SSP	44.89	56.76	50.18	45.44	49.28

(d): The State-wise and Financial year-wise sales and production data of Nano urea is placed at **Annexure**.

(e) & (f): The sale of subsidized fertilizer to the farmer is mediated via Aadhaar based authentication through Point of Sale (PoS) device installed at Retailer's level. At present there is a monthly ceiling of 50 bags per buyer, i.e. a total no. of 300 bags per season per buyer. The PoS application has been upgraded to display the past purchased quantity by the buyer against the monthly and seasonal ceiling to introduce transparency to the buyer.

Further, in order to address the issues of hoarding, diversion and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 5531 to be answered on 27.03.2026

Nano Urea Production and sale (Lakh Bottles of 500ml each)											
S.No	State Name	2021-22		2022-23		2023-24		2024-25		2025-26 (Till 28.02.2026)	
		Production	Sales	Production	Sales	Production	Sales	Production	Sales	Production	Sales
1	Andaman & Nicobar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.00	5.80	0.00	4.80	0.00	3.24	0.92	3.01	5.34	6.83
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	0.00	4.39	0.00	6.09	0.00	8.27	0.00	11.33	0.00	14.63
5	Bihar	0.00	14.84	0.00	28.56	0.00	12.82	0.00	12.15	0.00	6.79
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.00	5.23	0.00	11.02	0.00	4.33	0.00	3.56	0.00	3.48
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Gujarat	290.00	8.75	375.44	17.60	3.39	27.61	145.51	30.10	66.39	12.21
13	Haryana	0.00	16.29	0.00	12.69	0.00	8.47	0.00	10.21	0.00	10.07
14	Himachal Pradesh	0.00	1.50	0.00	1.27	0.00	1.53	0.00	1.73	0.00	1.43
15	Jammu and Kashmir	0.00	2.01	0.00	3.00	0.00	2.95	0.00	1.26	0.00	1.09
16	Jharkhand	0.00	1.55	0.00	3.66	0.00	2.22	0.00	3.94	0.00	4.39
17	Karnataka	0.00	8.18	0.00	19.64	0.00	9.59	3.14	15.57	16.81	16.96
18	Kerala	0.00	1.00	0.00	1.20	0.00	0.60	0.00	0.76	0.00	0.82
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	0.00	16.12	0.00	23.38	0.00	16.29	0.00	24.92	0.00	16.68
21	Maharashtra	0.00	16.51	0.00	25.04	0.00	14.98	0.00	35.64	0.00	16.09
22	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01
23	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	0.00	4.18	0.00	11.21	0.00	6.78	0.00	5.78	0.00	8.15
27	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28	Punjab	0.00	17.77	0.00	22.71	0.00	22.79	5.83	24.80	4.05	14.27
29	Rajasthan	0.00	15.02	0.00	25.23	0.00	20.08	0.00	22.08	0.00	18.87
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	0.00	12.07	0.00	10.02	0.00	4.64	0.00	7.20	0.00	7.46
32	Telangana	0.00	5.87	0.00	6.00	0.00	3.09	0.00	5.31	0.00	9.97
33	Tripura	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	Uttarakhand	0.00	1.40	0.00	2.34	0.00	1.68	0.00	1.76	0.00	1.41
35	Uttar Pradesh	0.00	40.63	99.68	63.52	87.23	22.59	240.34	30.78	120.08	13.89
36	West Bengal	0.00	13.02	0.00	26.36	0.00	12.42	0.00	21.79	0.00	15.66
GRAND TOTAL		290.00	212.13	475.12	325.35	90.62	206.97	395.74	273.68	212.66	201.14
